

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 929/(MAH)/2017  
CA No.

CORAM:

Present: Ms. INA MALHOTRA  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: Raj Dadarkar & Associates  
V/s.  
Power House Fitness Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

8 Anushaik D Anar counsel  
116 Bawin Bhetia

Ms. Malhotra  
Petitioner for Petition

ORDER

TCP No. 929/I&BP/NCLT/MB/MAH/2017

A request for adjournment has been made by the Ld. Counsel for the Petitioner. At his request, adjourned to 22<sup>nd</sup> June 2017.

Sd/-  
Ina Malhotra  
Member (Judicial)